Declaration of Assets and Liabilities

Vasr 2020 - 202

1, PANAN KISHORE SHARMA, son/daughter/wife of LAKSHMI KANT SHARMA

aged 33.6 years, belonging to BIHAR LEGISLATIVE ASSEMBLE

service and presently working as LIBRARY ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Etc. Name
(1)	Cash	15000	21000	NO KOMAN	PREMI KISHORE	NO
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	122795	6030	No	МО	No
(iii)	Bonds, Debentures and Shares in companies	NO	VI 0	No	70	No
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NO	LIC-144]] POR YEAR	SUKANYA SIGMMETAHI 11000 PER YEMIN	70	No
(v)	Motor Vehicles (details of make, etc.)	MOTER CYCLE BROICY2	NO 65 2	NO	10	No
(vi)	Jewellery (give details of weight and value)		GoLD=125	6010: 59ms	os gas	65gm
(vii)	Other assets, such as values of claims / interests	HOUSE HOUSE HOUSE FOOD	Dep	ИО	No	NO

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	42 Decimal	. 10	N0	NO	NO
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NO	10	NO	No	ИО
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	مالا	KΦ	15000	No	ИО
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s)	No	NO	NO	No	NO
14	- Extent (Total measurement) - Current market value		oli	oh!	Spire and contraction of a circle of a circle	
(v)	Others (such as interest in property)	No	No	NO	NO	NO

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	No	NO
	(ii) Loans from financial institutions	No	ИО
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	No	NO
	(b) dues to departments dealing with supply of water	NO	NO
	(c) dues to departments dealing with supply of electricity	NO	NO

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	(d) dues to departments dealing with telephones	NO	NO	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	ИО	X10.	
	(f) Other dues, If any	NO	NO	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BWQPS4361F	DFNPK92993	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	No	NO	
	(ili) Sales Tax [Only in case of proprietary business]	NO	NO	
	(iv) Property Tax	NO	NO	

C. Personal Di	etan	
GPF/CPF/PRAN No.	:-	110105365639
Gender	:-	M (M/F)
Date of Birth	1-	15071987 (DD/MM/YYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	BIHAR LEGISLATIVE ASSEMBLY SECRETARIAN
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	15	BHOSPUR (BRA)

I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee: PAWAN KISHORE SHARMA

Designation: LIBRARY ATTENDANT

Department: B.V.S LIBRARY

Note:

Place: PATNA

Date: 12-02-202

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.